

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2006

CC 7912/2006

(From the judgement and order dated 02/02/2006 in AS No.14/2006
of The HIGH COURT OF RAJASTHAN AT JAIPUR BENCH)

SHANKER LAL (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

CHANDNI SHARMA & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 31/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. B.S. Jain,Adv.

Mr. Ajay Veer Singh,Adv.

Ms. Mamta Jain,Adv.

Dr. (Mrs.) Vipin Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the petitioners.

Delay condoned.

The special leave petition is dismissed.

[Alka Dudeja]

Court Master

[Khushi Ram]

Court Master